

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Vishwa Infrastructures And Services Private Limited Date of Commencement of Liquidation: 14-06-2019; List of Stakeholders as on Date: 04-02-2021; Name of IP: Mr. Hemant Sharma; Last 5 digit of registration number: 10019

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	33932809							NA
2	Liquidation costs incurred till date	43078258							NA
3	Secured financial creditors	9	12483742684	9	12483742684				Annexure 3
4	Unsecured financial creditors	2	462215855	2	462215855				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	6	154133160	6	149424089		6139508		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	3	90072460	3	90072460				Annexure 9
Total		77011087	13190164159	20	13185455088	0	6139508	0	